

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/3014/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Presiding Officer/ Member,
M.A.C.T, Nalbari

Dated Guwahati, the April, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/107 dtd. 03.04.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.04.2023 along with station leave permission, with the official vehicle, at own cost, from the morning of 06.04.2023 till the morning of 10.04.2023**, has been granted. The District & Sessions Judge, Nalbari and in his absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/3015-3016/A dated 11-04-2023

Copy to

1. The District & Sessions Judge, Nalbari.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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